

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 6592  
TO BE ANSWERED ON 6<sup>TH</sup> APRIL, 2018**

**WASTE DISPOSAL FACILITIES**

**6592. SHRI B. SRIRAMULU:  
SHRIMATI ANJU BALA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has any data about the waste disposal facilities available in various medical colleges, hospitals and private clinics in the country and if so, the details thereof, State/UT-wise including Uttar Pradesh;

(b) whether the Government has introduced a scheme to support all the medical colleges, hospitals and private clinics in establishing such facilities and if so, the details thereof including budgetary allocations made for the purpose;

(c) whether the Government is aware that medical waste produced by medical colleges, hospitals and institutes is becoming a major pollution concern for the citizens living in nearby locations and affect their health and environment; and

(d) if so, the details thereof and corrective measures being taken by the Government in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): As per information submitted by State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) and Director General of Armed Force Medical Services (DGAFMS), there are 1,87,485 Nos. of hospitals, clinics and other Health Care Establishments (HCEs). These HCEs generate 519 Tonnes/day of Bio Medical Waste (BMW); out of which 483 Tonnes/day (93%) is treated/disposed. A total 11,712 Health Care facilities have captive facilities for treatment/disposal of Bio-medical Waste. Besides 189 Nos. of Common Biomedical Waste Treatment Facilities (CBMWTFs) are operational across the country for treatment and disposal of Biomedical Waste. The State-wise details including Uttar Pradesh are given at **Annexure**.

(b): As informed by Central Pollution Control Board (CPCB), in terms of Rule 7 (3) of Bio-medical Waste Management Rules, 2016, no occupier shall establish on-site treatment and disposal facility, if a service of common bio-medical waste treatment facility is available at a distance of seventy-five kilometre. As per schedule III (5) of BMW Rules 2016, the Health Department of State Government or Administration of Union Territory are required to ensure implementation of the Rules in all health care facilities including allocation of adequate funds, procurement and allocation of treatment equipment.

(c) & (d): As per information received from Central Pollution Control Board (CPCB), the Government has notified the Biomedical Waste Management Rules, 2016; wherein at rule 4, specifies that it is the duty of every occupier (i.e. Health Care Establishment) to take all necessary steps to ensure that Bio-medical Waste is handled without any adverse effect to human health and environment and in accordance with these rules. The State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs) have been authorised to issue authorization to Health Care Establishments and monitor compliance of these rules. As per information submitted by SPCBs/PCCs, a total 11,789 Health Care Establishment violated the Bio-medical Waste Management Rules and show-cause notices/directions were issued to 11,028 HCEs.

As a corrective measure, the Government through Gazette notification dated 16th March, 2018 notified the Biomedical Waste Management (Amendment) Rules, 2018; wherein, it has become mandatory for Health Care Facilities having less than ten beds to install Sewage Treatment Plant (STP) by 31<sup>st</sup> December, 2019.

**Annexure**

Sl. No.	States/UTs	Bedded Health Care Facilities (HCFs)	Non-bedded Health Care Facilities (HCFs)	Other Health Care Facilities (HCFs)	BMW generated (Kg/day)	BMW Treated and Disposed (Kg/day)	Captive Treatment Facilities	CBWTFs
<b>1</b>	<b>Andaman Nicobar*</b>	<b>35</b>		<b>INP</b>	<b>287.5</b>	<b>287.5</b>	<b>30</b>	<b>Nil</b>
2	Andhra Pradesh	4652	1270	INP	9898	9898	01	11
3	Arunachal Pradesh	15	44	INP	577.4	INP	06	Nil
4	Assam	620	761	INP	7925.8	5698.5	149	01
5	Bihar	241	149	INP	8827.69	8827.69	03	03
36	Chandigarh	47	733	INP	1994	1994	03	01
7	Chhatisgarh	486	159	INP	1988.85	3321	554	04
8	Daman & Diu and Dadra & Nagar Haveli	23	94	04	253.9	253.9	Nil	Nil
9	Delhi	856	3788	INP	24996.44	24996.44	8 (only autoclave)	02
<b>10</b>	<b>Goa*</b>	<b>572</b>		<b>INP</b>	<b>7922.4</b>	<b>7922.4</b>	<b>541</b>	<b>Nil</b>
11	Gujarat	10215	18382	INP	30296	30296	Nil	19
12	Haryana	2319	848	INP	11171.02	12045.30	01	11
13	Himachal Pradesh	506	290	INP	1717.70	1717.70	296	03
14	Jharkhand	1026	124	INP	12829.98	2353	INP	01
15	J & K	445	318	INP	885.94	-	76	01
16	Karnataka	13506	10314	6054	66468	66468	5061	25
17	Kerala	2043	7111	INP	37773.45	37773.45	88	01
18	Lakshadweep	11	9	INP	80	80	80	INP
19	Madhya Pradesh	2780	2300	INP	12810	12810	181	13
20	Maharashtra	20225	32479	INP	71511.5	71511.5	310	34
21	Manipur	120	579	INP	367.49	365.99	532	01
22	Meghalaya	173	530	INP	972.97	972.97	90	01
23	Mizoram	94	10	INP	440.09	440.09	Nil	Nil
24	Nagaland	81	87	INP	751.48	451.48	81	-
25	Orissa	1429	796	INP	13795.34	12568.2	1597	05
26	Puducherry	99	143	INP	5848.8	7867.67	01	01
27	Punjab	2606	3869	INP	14668	14668	Nil	04
28	Rajasthan	4241	1406	INP	21722.84	16026.07	1282	10

29	Sikkim	35	09	INP	388.44	172.35	Nil	Nil
30	Tamil Nadu	3758	219	INP	40552.24	21078	INP	INP
31	Telangana	2975	1046	INP	13220	13220	Nil	11
32	Tripura	137	1185	568	1607	2987.3	04	01
33	Uttarakhand	582	191	INP	2557.32	2557.32	237	01
34	Uttar Pradesh	8656		INP	37655	36422	28	17
35	West Bengal	2477	3060	INP	26858.76	26858.76	2	6
36	DGAFMS	262	208	INP	27995.26	27995.26	470	-
	<b>Total</b>	<b>88348</b>	<b>92511</b>	<b>6626</b>	<b>579617.6</b>	<b>483206</b>	<b>11712</b>	<b>189</b>

**INP.....**Information not provided

\*.....Annual Report information in r/o Andaman & Nicobar and Goa is as per the information submitted for the year 2015. Annual Report Information for the year 2016 is not submitted by the respective State/UT so far.

**Total No. of hospitals, clinics Other HCEs – 88348+92511+6626 = 187485 Nos.**